

Shortage of Heavy Water

2112. SHRI A. G. KULKARNI:

SHRI HARVENDRA SINGH
HANSPAL;

SHRI CHITTA BASU:

Will the PRIME MINISTER be pleased to state:

(a) whether Government's attention has been drawn to reports regarding shortage of heavy water required for the project commissioned in India;

(b) if so, what was the project-wise capacity, licensed and actual production of heavy water during the last five years;

(c) whether there is any truth in the allegation that India is receiving clandestinely foreign shipments of heavy water to run its nuclear power station; and

(d) whether there is any proposal to augment production of heavy water?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND THE MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K. R. NARAYANAN): (a) Yes, Sir.

(b) The capacity of all the Heavy Water Plants in operation is 365 MTS per annum.

Heavy Water being a strategic material, it is not in the national interest to reveal the actual production figures.

(c) There is no truth in the allegation that India has received clandestinely foreign shipments of heavy water to run its Nuclear Power Stations.

(d) In additions to the plants in operation, two more Heavy Water Plants, one at Manuguru (A.P.) and another at Jazira (Gujarat) are under construction. Additional plants to meet the anticipated demand are being planned.

Arming of terrorists in India and Afghanistan by Pakistan

2113. SHRI MURLIDHAR CHANDRAKANT BHANDARE: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the problem of Pakistan's active interference by way of training, arming and pumping in of terrorists in Punjab and of Mujahidins in Afghanistan came up for discussion during President's recent visit to Moscow with Soviet leaders/Government; and

(b) if so, what was the outcome of the talks?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH): (a) Yes, Sir.

(b) Both sides expressed serious concern at Pakistan's violations of the Geneva Accords on Afghanistan and its involvement in extremist activities directed against India.

Canadian Nationals helping terrorists in Punjab

2114. SHRI DIPEN GHOSH:

SHRI RAMNARAYAN GO-
SWAMI;

SHRI M. A. BABY:

SHRI MOHAMMED AMIN:

SHRI E. BALANANDAN:

SHRI SUKOMAL SEN:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government have definite evidence of Canadian nationals helping terrorism in Punjab; if so, what are the details thereof and the reaction of Government thereto; and

(b) whether Government have taken up the issue with the Canadian Government to protect its interests, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (PROF. K. K. TEWARI): (a) and (b) Yes, Sir. There is evidence of some Canadian nationals providing assistance to terrorists in Punjab.

Government has conveyed its concern to the Government of Canada and appreciates the Canadian Government's continuing cooperation in combating the international dimensions of terrorist activities directed against India.

भारतीय प्रशासनिक सेवा के कुछ अधिकारियों के अवांल स्थानों पर केन्द्रीय जांच ब्यूरो के छापे

2115. श्री सोहन लाल धूसिया : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) अभी हाल ही में किन किन भारतीय प्रशासनिक सेवा अधिकारियों के अवांलों पर केन्द्रीय जांच ब्यूरो ने छापे मारे थे और कुछ अपराध मूलक दस्तावेज तथा बिना हिसाब-किताब के धन का पता लगाया था ;

(ख) इस समय वे किन किन पदों पर हैं और ये अधिकारी कब से सेवा में हैं ;

(ग) सरकार उनके खिलाफ क्या कार्यवाही करने का विचार रखती है ;

(घ) क्या सरकार ऐसे किसी अधिकारी को जबरन सेवानिवृत्त करने का विचार कर रही है ; और

(ङ) उनमें से कौन कौन अधिकारी पी०सी०एस० केडर के हैं जोकि आई० ए०एस० केडर में पदोन्नति कर दिए गए थे और ऐसे प्रत्येक मामले में उनकी कितनी सेवा अवधि बकाया है ?

कार्मिक, लोक शिकायत और पेंशन मंत्रालय में राज्य मंत्री तथा गृह मंत्रालय में राज्य मंत्री (श्री पी० चिदम्बरम) : (क)

तथा (ख) (श्री के० बी० अब्दुल हमीद, आई० ए० एस० (केरल : 74) -निदेशक सर्वेक्षण तथा भूमि रिकार्ड, केरल सरकार त्रिवेन्द्रम। इनकी नि युक्ति भारतीय प्रशासनिक सेवा में तारीख 20.12.79 को की गई थी तथा वे तारीख 30.4.88 को सेवानिवृत्त हुए।

(ji) श्री धर्म दत्त आई० ए० एस० (संघ राज्य क्षेत्र : 72) —प्रशासक, नई दिल्ली नगर पालिका, नई दिल्ली। वे तारीख 18.4.78 से भारतीय प्रशासनिक सेवा के सदस्य हैं।

(ग) फिलहाल यह प्रश्न नहीं उठता।

(घ) जी नहीं।

(ङ) श्री धर्म दत्त। इनकी लगभग चार वर्षों की सेवा शेष रह गई है।

Delay in issue of pension orders and other due to the retiring Government servants

2116. SHRI PARVATHANENI UPENDRA: Will the PRIME MINISTER be pleased to state:

(a) whether there is any delay in the issue of pension orders and clearance of other dues on the day of retirement to the Government servants;

(b) if so, the action taken by Government in this regard; and

(c) the number of Government officials who retired during the past two years ending December, 1987 and the number of retired Government employees who were paid their dues during that period.

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) and (b) Instructions were issued by the Government in January, 1987 making the Heads of